

No. A-22011/2/2016-Ad.II
Government of India
Ministry of Corporate Affairs

5th Floor, 'A' Wing, Shastri Bhavan,
New Delhi-110001, dated 6th May, 2016

OFFICE ORDER

In continuation of the Office Order of even no. dated 15.02.2016, it has been decided with the approval of Competent Authority to extend the deployment of Shri M. S. Pachouri, DROC, Mumbai in Policy division, MCA Hqrs at New Delhi in view of the work related to preparation and notification of rules, e-Governance for NCLT as well as for coordinating the transfer proceedings, for another 3 months beyond 31.03.2016 or till further orders.

2. He will be treated on tour for all purposes during this period.

Rakesh Kumar
(Rakesh Kumar)

Under Secretary to the Government of India
Tele: 2338 3507

Copy to:

1. Shri M. S. Pachouri, DROC, Mumbai.
2. PSO/PPS/PS to Secretary, AS, JS (B), JS(K), JS(AC).
3. DGCoA/ DII (NS)/DII (AS).
4. Regional Director (WR), Mumbai.
5. ROC, Mumbai.
6. PAO, Ministry of Corporate Affairs, Mumbai.
7. Personal file/Service Book of the Officer concerned.
8. E-Governance cell for placing in website under Transfer/ Posting.
9. Guard file.

MS
7/5/16
SPA(ec)